(To be published in the Gazette of India Extraordinary Part-I Section-I)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan

Public Notice No. 29/2015-2020
New Delhi, dated the 3 September, 2019

Subject:- Allocation of preferential export of sugar to USA under TRQ for the year 2019-20.

In exercise of the powers conferred under Paragraphs 2.04 of the Foreign Trade Policy, 2015-2020, the Director General of Foreign Trade hereby allocates 8424 MTs (Eight thousand four hundred and twenty four metric tons) of Raw Cane Sugar, Refined and Speciality Sugar and Sugar – Containing Products for export under Tariff Rate Quota (TRQ) to USA for the US fiscal year 2020 (October 1, 2019 to September 30, 2020).

2. As per Notification No. 3/2015-20 dated 20.04.2015, export of sugar (HS Code 17010000) to USA under TRQ is ‘Free’ subject to the conditions notified in the ‘Nature of Restrictions’ in the above notification.

3. Certificate of Origin, if required, for preferential export of sugar to USA, shall be issued by Additional Director General of Foreign Trade, Mumbai. Other certification requirement, if any, prescribed specifically for export of sugar to USA would continue to be followed.


5. Effect of this Public Notice:

The quantity of raw sugar 8424 MTs (Eight thousand four hundred and twenty four metric tons) to be exported to USA under TRQ from 01.10.2019 upto 30.09.2020 is notified.

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(Issued from F.No.01/91/180/879/AM08/Export Cell (Vol.VIII))